

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 2371
TO BE ANSWERED ON 31.07.2017**

SELECTION OF DISTRICTS FOR NCLP

2371. DR. NARAMALLI SIVA PRASAD:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the norms prescribed for the selection of districts for implementing National Child Labour Project (NCLP);**
- (b) the number of districts covered under NCLP in the country, State-wise;**
- (c) whether the Government proposes to extend the NCLP to all the districts where child labour is still prevalent;**
- (d) if so, the steps taken by the Government in this regard; and**
- (e) the number of child labourers likely to be benefited along with the funds allocated for the purpose, State/UT-wise?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a) to (d): Government is implementing National Child Labour Project (NCLP) Scheme for rehabilitation of child labour since 1988. Earlier the Scheme was implemented in the districts with high concentration of child labour. Government has recently reviewed the Scheme to make it more effective and revised the Guidelines for implementation of the scheme which came into force w.e.f. 1.4.2016. At present NCLP Scheme is sanctioned in 280 districts of 21 States in the country. The State-wise details are given at Annexure. Further, State Governments have been requested to conduct survey, including those districts which are presently not sanctioned, under NCLP and to send proposals for expansion of the NCLP in the districts having incidence of child labour.

(e): As per information received from the District Project Societies, at present about 3455 special training centres are in operation with an enrolment of approximately 1.41 lakh children. The target group of the NCLP has also been widened after enactment of the Child Labour (Prohibition & Regulation) Amendment Act, 2016 as it now includes all children up to 14 years working in any occupation and process and adolescents (14 to 18 years) working in hazardous occupations and processes. The budget allocation for the Scheme for the year 2017-18 is Rs. 150 crore.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA UN-STARRED QUESTION NO. 2371 FOR 31.7.2017 BY DR. NARAMALLI SIVA PRASAD, HON'BLE MP REGARDING SELECTION OF DISTRICTS FOR NCLP

No. of Districts, State-wise in which NCLP Scheme are sanctioned

Sl. No.	Name of State	No. of Sanctioned Districts
1.	Andhra Pradesh	13
2.	Assam	4
3.	Bihar	24
4.	Chhattisgarh	8
5.	Gujarat	9
6.	Haryana	3
7.	Jammu & Kashmir	3
8.	Jharkhand	8
9.	Karnataka	17
10.	Madhya Pradesh	22
11.	Maharashtra	18
12.	Nagaland	1
13.	Odisha	24
14.	Punjab	3
15.	Rajasthan	27
16.	Tamil Nadu	18
17.	Telangana	10
18.	Uttar Pradesh	47
19.	Uttarakhand	1
20.	West Bengal	19
21.	Delhi	1
	Total	280
